



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
17	WA/389/2024 FIXED	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
	WITH I.A.(Civil)/3573/2024 in WA/389/2024	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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30)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

27	WP(C)/1507/2024 B/O	DILLI PRASAD SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	Bail Appln./3165/2024 WITH CASE RECORD(SCANNED COPY), B/O	SOMEJ ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)				
62	Bail Appln./3516/2024 FIXED	SAMSUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. S MOLLAH	PP, ASSAM
63	Bail Appln./3535/2024 B/O	JAYNOB KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./2964/2024 FIXED	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1079/2024 in Bail Appln./2964/2024	SUMIT BARMAN Versus THE STATE OF ASSAM,		SC, CBI
65	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1082/2024 in Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM,		SC, CBI
BAIL HEARING				
66	AB/1652/2024 BY SLIP	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
67	AB/2394/2024 WITH OFFICE NOTE, FIXED	TUSHAR BORA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM

68	AB/2566/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISOB ALI Versus THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
69	AB/2892/2024 BY SLIP	KALASAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
70	AB/2951/2024 BY SLIP	TAFAZUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
71	AB/2964/2024 BY SLIP	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS MR. J BARMAN MR D J BORO	PP, ASSAM

ORDERS

72	Bail Appln./2895/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
73	Bail Appln./2940/2024 BY SLIP	ABHIJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. P K GOGOI DR. B N GOGOI MR J P KACHARI	PP, ASSAM SC, CBI
WITH				
74	Bail Appln./3173/2024	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI DR. B N GOGOI MR J P KACHARI	PP, ASSAM SC, C B I

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	I.A.(Civil)/3557/2024 B/O, WITH LCR in WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS GA, ASSAM MR. S DUTTA DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	Crl.A./181/2022 2 Y 8 M 12 D :BY SLIP	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
	WITH I.A.(Crl.)/1202/2023 in Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1055/2023 FIXED	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
2	WITH WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
3	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
4	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
BAIL HEARING (BA)				
5	Bail Appln./1564/2024 WITH CASE RECORD (SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
6	Bail Appln./1868/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

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28)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
29)	MR. N SARKAR	21-11-2024	To	27-11-2024
30)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
21	WP(C)/6078/2024 FIXED	SILBHANGA (NA-KHULAGRANT) KORKAT BASTI BHUMI PUNAR SANGSTHAPAN DABI COMMITTEE AND 229 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
- FOR ORDERS -				
22	WP(C)/7035/2023 (FOR WITHDRAWAL), B/O	KUSUM RABIDAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
23	Cont.Cas(C)/570/2024 (FOR WITHDRAWAL), B/O	SMTI MANJU DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
BAIL HEARING (BA)				
24	Bail Appln./1578/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
HEARING				
25	WP(C)/723/2020 WITH LCR, FIXED	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,21st November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
17	MACApp./473/2019 (AT 10:30 AM)	PAWAN KUMAR JALAN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M DUTTA MR N BARMAN	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. A BHATTACHARYYA (R2, R3) MS R GANGAWAT (R1) MS M N KONYAK (R1)
18	WP(C)/5186/2024 AT 10:30 AM	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
BAIL HEARING (BA)				
19	Bail Appln./2781/2024 (AT 2:00 PM), WITH CASE RECORD (SCANNED COPY), FIXED	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
20	Bail Appln./2969/2024 (AT 2:00 PM), WITH CASE RECORD (SCANNED COPY), FIXED	SUJEET KUMAR @ SUJIT KUMAR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
21	Bail Appln./3338/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
BAIL HEARING				
22	AB/2492/2024 WITH CASE RECORD (SCANNED COPY), FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
HEARING				
23	MFA/191/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
30	WP(C)/2470/2024 B/O	NANDAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR	MR G ALAM (R-5) MR S R A NASER(R-5) SC, PWD
ADMISSION				
31	WP(C)/4978/2024 PART-HEARD, FIXED	BOMKA HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP
32	WITH WP(C)/5402/2020	NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED (NHPC) Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR H K DAS (R-3) MR. U PATHAK (R-3) GA, AP MR. T PERTIN (R-3)
33	WITH WP(C)/2174/2022	JUMGI BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	MR. P K TIWARI (R-1,2) MR. A R GOGOI (R-1,2) GA, AP
34	WITH WP(C)/2179/2022	BOMJEN HALE Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	MR. P K TIWARI (R-1,2) MR. A R GOGOI (R-1,2) GA, AP
35	WITH WP(C)/72/2023	YAJEN NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
36	WITH WP(C)/75/2023	YOMLAR BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. A R GOGOI (r-1,2) GA, AP MR. D KAMDUK

37	WITH WP(C)/79/2023	YAME HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK
38	WITH WP(C)/81/2023	GEMNYA NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
39	WITH WP(C)/82/2023	TAPU NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
40	WITH WP(C)/85/2023	TARI HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. A R GOGOI (r-1,2) GA, AP MR. D KAMDUK
41	WITH WP(C)/86/2023	TAJEN HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
42	WITH WP(C)/89/2023	GEMJUM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	MR. R J DAS (r-3,4) GA, AP MR. D KAMDUK
43	WITH WP(C)/91/2023	TARI DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
44	WITH WP(C)/98/2023	TABIN DAKPE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK
45	WITH WP(C)/100/2023	GOKIR NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-3,4) GA, AP MR. D KAMDUK
46	WITH WP(C)/101/2023	GEMJUM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
47	WITH WP(C)/102/2023	GODO NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK
48	WITH WP(C)/104/2023	NIDO HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
49	WITH WP(C)/106/2023	YAMAR NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP MR. D KAMDUK

50	WITH WP(C)/107/2023	PEBOM NYICYOR Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
51	WITH WP(C)/108/2023	GOPU NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
52	WITH WP(C)/110/2023	SENPU HAI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
53	WITH WP(C)/112/2023	JUMNGU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS (R-1,2) GA, AP MR. D KAMDUK
54	WITH WP(C)/119/2023	TADO DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK(R-1,2)
55	WITH WP(C)/120/2023	MARCHENT DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	MR. P K TIWARI(R-1,2) MR. R J DAS(R-1,2) GA, AP MR. D KAMDUK
56	WITH WP(C)/125/2023	JUMNGU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
57	WITH WP(C)/128/2023	MARPAK DASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MS D MAHANTA	GA, AP MR. D KAMDUK
58	WITH WP(C)/2475/2023	KEBOM BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION , (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. P K TIWARI (R-1) MR. R J DAS(R-1)
59	WITH WP(C)/2479/2023	SRI GEGA NGURI Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. R J DAS (r-3,4) MR. D KAMDUK
60	WITH WP(C)/2492/2023	IME KARLO Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. D KAMDUK
61	WITH WP(C)/3108/2023	JUMPU BUCHI Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. P K TIWARI (r-1,2) MR. R J DAS (r-1,2) GA, AP
62	WITH WP(C)/3110/2023	TADAK @ JUMDAK HALE Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR H K DAS MS D MAHANTA	MR. R J DAS (r-1,2) GA, AP

63	WITH WP(C)/3577/2023	KARBA RIBA Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS.	MR H K DAS MS D MAHANTA	GA, AP
64	WITH WP(C)/3960/2023	JUMMI TAIPODIA AND 6 ORS Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.	MR. T PERTIN	GA, AP
65	WITH WP(C)/4977/2024	YAMEN HALE Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP
66	WP(C)/4327/2023 FIXED AT 2:00 P.M.	NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM
67	WP(C)/4754/2024 FIXED AT 2:00 P.M.	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI(R-6,7) MR. J K GOSWAMI(R-6,7) MR. J BARMAN(R-8) MR D J BORO (R-6,7) MR D J BORO (R-6,7)

ORDERS

68	I.A.(Civil)/2806/2024 IN CRP (I/O) 98/24(D/O), B/O in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN	
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HEARING

69	WP(C)/7297/2013 PART-HEARD, FIXED	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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30)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	CRP(IO)/266/2023 B/O	M/S KAUSAHAL TRADING COMPANY AND ANR Versus M/S RAHUL TRADING CO AND 4 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	
ORDERS				
32	RSA/276/2016 B/O	ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS	MR.S Y AHMED	MR.N DHAR MR .B MALAKAR MR. T U LASKAR
	WITH I.A.(Civil)/2177/2016 in RSA/276/2016	MD MOSTUB ALI BARBHUIYA and 9 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS	MRM J QUADIR MR.S Y AHMED	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA
33	Tr.P.(C)./76/2024 B/O	NAFIA AFSIN Versus MD. ASHAN ALI	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
34	I.A.(Civil)/3579/2024 B/O in MACApp./450/2024	PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS Versus THE ORIENTAL INSURANCE CO LTD AND 2 ORS E	MR. A T SARKAR	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./450/2024	THE ORIENTAL INSURANCE CO LTD Versus PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
HEARING				
35	MFA/63/2015 WITH LCR, B/O	THE UNION OF INDIA and ANR Versus M/S BAJAJ HINDUSTHAN LTD	MS.M CHATTERJEE MS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
36	RSA/201/2016 WITH LCR, B/O	MAKADDAS ALI Versus ON THE DEATH OF MD KAMAL UDDIN, HIS LEGAL HEIRS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MS.R CHOUDHURY MS.N BEGUM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	Crl.Rev.P./259/2012 WITH LCR, FIXED	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH

ITEM NO. 18 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
45	Bail Appln./3119/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD. MUSARAF Versus STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

40	Bail Appln./3152/2024 FIXED	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
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ORDERS

41	Crl.Rev.P./357/2024 WITH LCR 9 FILES(SCANNED COPY), B/O	KANAK CH DEKA Versus JEUTI DEKA AND ANR	MR M AHMED A. K. KANU	
42	I.A.(Crl.)/1099/2024 (CONNECTED WITH ITEM NO. 14 IN THE DAILY CAUSE LIST) in CrI.A./352/2024	SAMSUL HOQUE AND ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR M HASSAN MR M HASSAN	SC, CBI

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
5	Crl.Pet./599/2024 PART-HEARD, LCR 1 FILE, FIXED	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/4971/2023 PART-HEARD, BY SLIP	AMARENDRA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM SC, FINANCE SC, K A A C
ORDERS				
29	Cont.Cas(C)/800/2023 FIXED	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR. D SAIKIA MR. S BORA
HEARING				
30	WP(C)/6540/2018 WITH LCR, FIXED	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
31	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
32	WP(C)/5049/2022 CAVT. NO.08292/022, WITH WP(C) 912/2011(D/O), FIXED	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR

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19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024
25)	MR. S SHARMA	21-11-2024	To	22-11-2024
26)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
27)	MR. K MIRA	22-11-2024	To	25-11-2024
28)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
29)	MR. N SARKAR	21-11-2024	To	27-11-2024
30)	MD. I HUSSAIN	22-11-2024	To	20-12-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 21ST DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 3]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. IA(C)/193/2024
[FIXED IN PIL 16/
2023]

SILEN VALLEY PEOPLES
WELFARE FORUM AND ANR
VERSUS
THE STATE OF AP AND 10 ORS

LENTSOTHE
SANGTAM

MARTO KATO
DUGMAR KAMDUK
DSGI
GA (AP)
SC (LAND
MANAGEMENT)



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 21ST DAY OF NOVEMBER, 2024]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 7]

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I AND DIVISION BENCH-II AT PRINCIPAL SEAT,
GUWAHATI]

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | |
|--|--|-------------------------------|---|
| 1. WA 41/2022 | THE UNION OF INDIA AND 3 ORS.
VERSUS
THE STATE OF AP AND 9 ORS. | MARTO KATO
DSGI | RINTU SAIKIA
SUNIL MOW
DUGMAR KAMDUK
LIGAM NOCHI
ELINA PERME
LIMI BAM
BOMCHI TAIPODIA
IDAK BAM
REKEN INGO
MADAN MILI
CHANYA BANGSIA
GA (AP)
SC(LAND MANAGEMENT)
K N MALING |
| WITH
IA(C)/2/2023
IN WA/41/2022 | THE UNION OF INDIA AND 3 ORS.
VERSUS
THE STATE OF AP AND 9 ORS. | MARTO KATO
DSGI
M TANGA | DUGMAR KAMDUK
ELINA PERME
GA (AP)
SC(LAND MANAGEMENT) |
| WITH
2. WA 42/2022 | THE UNION OF INDIA AND 3 ORS.
VERSUS
THE STATE OF AP AND 9 ORS | MARTO KATO
DSGI | DUGMAR KAMDUK
MADAN MILI
GA (AP)
SC(LAND MANAGEMENT) |
| WITH
IA(C)/257/2022
IN WA/42/2022 | THE UNION OF INDIA AND 3 ORS.
VERSUS
THE STATE OF AP AND 9 ORS | MARTO KATO
DSGI | DUGMAR KAMDUK
GA (AP)
SC(LAND MANAGEMENT) |

WITH

IA(C)/3/2023
IN WA/42/2022

THE UNION OF INDIA AND 3 ORS.
VERSUS
THE STATE OF AP AND 9 ORS.

MARTO KATO
M TANGA

DUGMAR KAMDUK
GA (AP)
SC(LAND MANAGEMENT)

3. CRL.A(J)/1/2023

BAJUM SIDASOW
VERSUS
THE STATE OF AP AND ANR.

NIKITA DANGGEN
AMICUS CURIAE

P P OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 21ST DAY OF NOVEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

ORDERS

1. I.A.(C) 198/2024
FIXED
IN ELECTION PET. 1/2024

HAYENG MANGFI
VERSUS
KOMPU DOLO

MUDANG OPO

TAKAR BAGANG

WITH
ELECTION PET. 1/2024

KOMPU DOLO
VERSUS
HAYENG MANGFI

MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH

MUDANG OPO
S.K. DEORI
D MAZUMDAR,
SR. ADVOCATE
T NORBU
D DAS(SR. ADVOCATE)
S BISWAS